

Most Urgent/Election Matter

F.No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, the 1st June, 2018

To

The concerned Chief Commissioners/Director Generals in CBIC.

Subject: Bye-Elections, 2018 to 4 PCs and 10 ACs in states of Bihar, Jharkhand, Kerala, Maharashtra, Meghalaya, Nagaland, Punjab, Uttarakhand, Uttar Pradesh and West Bengal- Last visit of EO's for preparation of DEO's Scrutiny reports etc.- Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol.I dated 31st May, 2018 (copy enclosed) on the subject mentioned above.

2. It is requested that the direction of ECI may be communicated to the Expenditure Observers (as per the list enclosed) to make their last visit and to reach assigned PC/AC/Dist. Hq. on 26th June, 2018.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.



(S.A. Ansari)

Under Secretary to the Government of India

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol. II

Dated: 31st May, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block, New Delhi.
(saansari1967@gmail.com)

Subject:-Bye-elections, 2018 to 4 PCs and 9 ACs in states of Bihar, Jharkhand, Kerala, Maharashtra, Meghalaya, Nagaland, Punjab, Uttarkhand, Uttar Pradesh and West Bengal - Last visit of EOs for preparation of DEO's scrutiny reports etc. - Regarding.

Sir,

I am directed to refer to the Commission's letter of even no. dated 2nd May, 2018 and to state that the Expenditure Observers deployed in bye-elections, 2018 cited in the subject (as per the list enclosed) by the Commission from among the IRS(C&CE) Officers, sponsored by CBEC are required to make their last visit to their assigned PC/AC/Dist. Hq. on **26th day** i.e. on **26th June, 2018** and shall be present in the "Account Reconciliation Meeting" to be convened by the DEOs on the 26th day after the declaration of results of elections in pursuance of the Commission's letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015 (Annexure-C11, copy enclosed) and letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016 (Annexure-C7, copy enclosed). They will have to stay in the districts for **8 clear days** to assist the DEOs in scrutinizing the statements of accounts of election expenditure submitted by the candidates and will give their comments in the DEO's scrutiny reports (Commission's letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3, copy enclosed) and will submit their final reports i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to the Expenditure Observers (as per list enclosed) to make their last visit and to reach the assigned PC/AC/Dist. Hq. on **26th June, 2018**.

Yours faithfully,



(RAJAN JAIN)
UNDER SECRETARY

- Copy to:-1. The Chief Electoral Officers of Maharashtra and Uttar Pradesh for information and necessary action.(By Speed Post/e-mail)
2. Expenditure Observers with the request to make his last visit to the assigned PC/Dist. Hq. on **26.06.2018** (By e-mail)
3. CEMS-I


(RAJAN JAIN)
UNDER SECRETARY

Bye-elections, 2018 to 4 PCs and 9 ACs in the States of Bihar, Kerala, Jharkhand, Maharashtra, Meghalaya, Nagaland, Punjab, Uttarakhand, Uttar Pradesh and West Bengal- List of IRS(C&CE) Officers deployed as Expenditure Observers:-

Sl. No	Name of Expenditure Observer	No. & Name of AC[District]/PC	State	Mobile number.
1	Sh. Prabhat Dandotiya, IRS(C&CE):09 (R-18648)	11-Bhandara-Gondiya PC	Maharashtra	09051971555
2	Sh. Ritu Raj Gupta, IRS(C&CE):09 (R-19743)	22-Palghar(ST) PC	Maharashtra	08004931446
3	Sh. Gyan Chand Jain, IRS(C&CE):06 (R-21870)	2-Kairana PC	Uttar Pradesh	08424910678
4	Sh. Shrawan Kumar Bansal, IRS(C&CE):09 (R-22703)	34-Gomia AC[Dist. Bokaro]	Jharkhand	07354070707
5	Sh. Surender Malik, IRS(C&CE):10 (R-21570)	61-Silli AC[Dist. Ranchi]	Jharkhand	09619657770